

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED 30.11.2022 (WEDNESDAY)
CHENNAI BENCH (VIRTUAL MODE)
10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr.Naresh Salecha, Member (Technical)

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	TA No.11/2021 (Comp App (AT) No.108 /2020)	Vamsidhar Maddipatla & Anr Vs Teckbond Laboratories P Ltd & Ors.	Mr. RV Yogesh	Mr. Abhijit Sinha- R1, R3 & R6 Mr. Sanjay Kishore- R2, R4 & R5

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 420/2022 & IA No. 1029 & 1030/2022	GKC Projects Ltd Vs State Tax Officer	Mr. MV Swaroop	
3	Comp App (AT) No. 112/2022 & IA No. 1026, 1027 & 1028/2022	Krishna Metal Industries Pvt Ltd & 5 Ors Vs Vijay Kumar Goyal & 3 Ors	Mr. S Chidambaram	Mr. R Parthasarathy Caveator

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No.142/2022 & IA No. 328, 329, 517 & 518/2022	Nirej Vadakkedathu Paul & Ors Vs. Sunstar hotels and Estates Pvt Ltd & Anr WITH	Mr. Arun C Mohan	Mr. Parthasarthy- R1 Mr. Anant Merathia & Ms. Dhanisha Giri- R2
5	Comp App (AT) (CH) (Ins) No.174/2022 & IA No. 399/2022	Padrone Marketing Pvt Ltd Vs. Sunstar hotels and Estates Pvt. Ltd. & Anr.	Ms. Deepika Murali	Mr. Parthasarthy- R1 Mr. Anant Merathia & Ms. Dhanisha Giri- R2
6	Comp App (AT) (CH) (Ins) No.198/2021& IA No. 401&402/2021 & 996/2022	G. Ramakrishna Reddy Vs Manjeet Buch & Anr	Mr. VM Kannan	Mr. K. Moorthy Ms. Pavithra Sundararajan- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) (Ins) No. 180/2022 & IA No. 407, 408 & 851/2022	Dopesh Raja Vs Sadhanala Venkata Rao & Anr	Mr. Sandeep Kumar Ambalavanan	Mr. Anant Merathia- R1 Ms. Mummaneni Vazra Laxmi- R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	Comp App (AT) (CH) (Ins) No. 251/2022 & IA No 528/2022	Eera Investments Vs M/s MR Pro Tech Pvt Ltd	Mr. Avinash Krishnan Ravi	
9	Comp App (AT) (CH) (Ins) No. 25/2022	V. Duraisamy IRP Vs Jeyapriya Fruits and Vegetables Commission Agent & 3 Ors	Mr.D Ebenezar Inbaraj	
10	Contempt App No. 1/2022 In Comp App (AT) (CH) (Ins) No. 207/2021 & IA No. 110 & 120/2022	C. Raja John Vs R. Raghavendran RP	Mr. R Kannan	Mr. B Dhanaraj
11	Comp App (AT) (CH) (Ins) No. 106/2022	G. Sreevidhya Vs Karismaa Foundations P Ltd	Mr.R Parthasarathy	Mr. Udian Sharma
12	Comp App (AT) (CH) (Ins) No.57/2022 & IA No. 112 & 113 /2022	SEW Infrastructure Limited Vs. Mr. Ashok Surana & 2 Ors	Mr. M. Naga Deepak	
13	Comp App (AT) (CH) (Ins) No. 402/2022 & IA No. 968 & 969/2022	Ajay Kumar Agarwal Vs CYMK Inks LLP & Anr	Mr. Srinath Sridevan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	TA (AT) No. 55/2021 (Comp App (AT) No.128/2019)	Regal Machine Tools Private Limited & Ors. Vs Mrs Kaushy Lal & Ors	Mr. Sunil Kumar & Mani Bhushan Sinha	Mr. Naman Joshi- R1-R4 Mr. Nishant Patil- R5

15	Comp App (AT) (CH) (Ins) No. 143/2021 & IA Nos. 275, 276 & 277/2021	Narmada Clean Tech Vs. Merchem Ltd. & Anr	Mr. Abhishek Mehta	Mr. Ravi Rajagopalan- R1 Mr. Ravindra Beleyur- R2
16	Comp App (AT) (CH) (Ins) No. 329/2021 & IA No. 680/2021	George Vinci Thomas & Ors Vs Mr. Sasitharan Ramaswamy	Dr. KS Ravichandran Ms. Manjula Devi	M/s Ramalingam & Associates
17	Comp App (AT) (CH) (Ins) No. 330/2021	Koteswara Rao Karuchola RP Vs Asset Reconstruction Company (India) Ltd & 2 Ors	Mr. A Chandra Shaker	Mr. Shabeer Ahamed- R1 Mr. Rohit Gupta- R3
18	Comp App (AT) (CH) (Ins) No. 287/2021 & IA No. 615/2021	Shri Siva Nagaraja Taduvai @ TSN Raja Vs. Mr. Upender Kumar Agarwal & 2 Ors WITH	Mr. Amir Bavani	Mr. S. Rajagopalan R1
19	Comp App (AT) (CH) (Ins) No. 288/2021 & IA No. 616/2021	Shri Siva Nagaraja Taduvai @ TSN Raja Vs. Mr. Ritesh Kumar Agarwal & 2 Ors	Mr. Amir Bavani	Mr. S. Rajagopalan- R1
20	Comp App (AT) (CH) (Ins) No. 124/2022 & IA No. 289, 290, 291 & 941/2022	Carissa Investments LLC Vs InduTechzone P Ltd & Anr	Ms. Ashwini Vaidialingam	Mr. Anirudh Krishnan- R2 Ms. Ramya- R3

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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